

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4419  
ANSWERED ON:20.12.2012  
RESEARCH WORK IN NCM  
Vishwanath Shri Adagur H

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether funds have been allocated for research work in National Commission for Minorities (NCM);
- (b) if so, whether worthwhile research is not being undertaken in the Commission and the fund allocated for the purpose is lapsed year after year;
- (c) if so, the reasons therefor; and
- (d) the steps being taken by the Government to undertaken the required research work?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) : Yes, Madam.

(b) to (d): Since 2008-09, the following studies have been undertaken by the National Commission for Minorities (NCM) :-

- i) Dalits in the Muslim and Christian communities- A status report on current social scientific knowledge.
- ii) Study on social, economic, educational, cultural, traditional and occupational status of Sikligar, Lubana and Banjaras Sikhs.
- iii) Study on socio- economic and educational status of the Parsi community in India.
- iv) Study on Bhoti language.
- v) Effects of recent recessions as well as liberalization of Indian Economy on the workforce engaged in small, cottage and handicrafts work, particularly on Muslim minority of India and identification of areas of these effects as well as remedies thereof.
- vi) Compilation of important legal texts and case laws on minority rights.
- vii) Socio-economic conditions of Dakhini Sikhs particular and minority Sikh Communities settled in South and North- East India. The expenditure against allocation since 2008-09 on research studies in the NCM is given below:-

Year	Allocation of Funds	Actual Expenditure	Reason for less expenditure
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(Rs in Lakhs)	(Rs in Lakhs)		
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2008-09	18.00	12.96	
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2009-10	18.00	4.14	
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(i)	Inadequate response to notice Invitation Tenders (NITs)		
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2010-11	25.00	3.25	
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(ii)	Incomplete/ineligible application.		
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2011-12 28.00 5.68

2012-13 20.00 NIL  
(iii) Time taken in obtaining clearances and  
submission of reports.

Proposals under  
examination.